

I. Notification of Ministry of Environment and Forests.**II. Reports and Accounts (2009-10) & (2010-11) of various organisation and Institutes and related papers.**

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): Sir, I lay on the Table :—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests, under Section 26 of the Environment (Protection) Act, 1986:—

- (1) G.S.R. 152 (E), dated the 16th March, 2012, publishing the Environment (Protection) Amendment Rules, 2012.
- (2) G.S.R. 266 (E), dated the 30th March, 2012, publishing the Environment (Protection) (Second Amendment) Rules, 2012. [Placed in Library. *See* No. L.T. 6625/15/12]
- (3) S.O. 264 (E), dated the 13th February, 2012, amending Notification No. S.O. 1174 (E), dated the 18th July, 2007, to substitute certain entries in the original Notification.
- (4) S.O. 2609 (E), dated the 22nd November, 2011, amending Notification No. S.O. 1174 (E), dated the 18th July, 2007, to substitute certain entries in the original Notification. [Placed in Library. *See* No. L.T. 6626/15/12]
- (5) S.O. 1754 (E), dated the 28th July, 2011, amending Notification No. S.O. 1174 (E), dated the 18th July, 2007, to substitute certain entries in the original Notification. [Placed in Library. *See* No. L.T. 6626/15/12]
- (6) S.O. 178 (E), dated the 27th January, 2012, amending Notification No. S.O. 93 (E), dated the 29th January, 1998, to substitute certain entries in the original Notification. [Placed in Library. *See* No. L.T. 7028/15/12]

II. A.(1) A copy each (in English and Hindi) of the following papers, under Section 38T of the Wild Life (Protection) Amendment Act, 2006:—

- (a) Annual Report and Accounts of the National Tiger Conservation Authority for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 6695/15/12]

II. B. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Salim Ali Centre for Ornithology and Natural History (SACON), Coimbatore, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. *See* No. L.T. 6694/15/12]
- (ii) (a) Annual Report and Accounts of the Indian Institute of Forest Management (IIFM), Bhopal, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 6624/15/12]
- (iii) (a) Annual Report and Accounts of the Indian Plywood Industries Research and Training Institute (IPIRTI), Bangalore, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 6623/15/12]

I. Notification of the Ministry of Finance.**II. Accounts (2010-11) of SEBI and related papers.****III. Reports (2010-11) of various Regional Rural Banks and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : Sir, I lay on the Table:-

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under Section 31 of the Securities and Exchange Board of India Act, 1992 :—
 - (1) F.No.LAD-NRO/GN/2011-12/29/36772, dated the 2nd December, 2011, publishing the Securities and Exchange Board of India [KYC (Know Your Client) REGISTRATION AGENCY] Regulations, 2011.